

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/420/IB/2020  
IN  
PETITION NUMBER : IBA/877/2019  
NAME OF THE PETITIONER : SLO Industries Ltd  
NAME OF THE RESPONDENTS : Ramachandran Subramanian (RP)  
M/S Core Indo Ispat Pvt Ltd  
UNDER SECTION : Sec 60(5) of IBC, 2016

[IA/420/IB/2020 IN IBA/877/2019]

**ORDER**

Learned Counsel Ms. Pavithra Dayalan for the Applicant is present.

The application is filed against the rejection of the claim by the RP. Meanwhile, the Corporate Debtor is now under liquidation.

The Ld. Counsel for the Applicant states that the claim has been submitted to the Liquidator and the same has already been admitted by the Liquidator.

Hence, IA/420/IB/2020 is hereby **dismissed as infructuous**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)